

Sixteenth Loksabha

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Title: The Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution and Minister of State in the Ministry of Commerce and Industries laid a statement regarding the status of implementation of the recommendations contained in the 136th Report of the Standing Committee on Commerce on Action Taken by the Government on the recommendations contained in the 133rd Report of the Committee on Demands for Grants (2017-18), pertaining to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry.

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRIES (SHRI C.R. CHAUDHARY): I beg to lay a statement regarding the status of implementation of the recommendations contained in the 136<sup>th</sup> Report of the Standing Committee on Commerce on Action Taken by the Government on the recommendations contained in the 133<sup>rd</sup> Report of the Committee on Demands for Grants (2017-18), pertaining to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry.